

STATEMENT

The grants-in-aid released to various States under National Family Welfare Programme during 1989-90 (as on 21.3.90).

(Rs. in lakhs)

S.No.	Name of State	Amount
1.	Andhra Pradesh	4409.97
2.	Assam	1062.06
3.	Bihar	2002.27
4.	Gujarat	2039.06
5.	Haryana	861.03
6.	Himachal Pradesh	455.53
7.	J & K	420.11
8.	Karnataka	3306.37
9.	Kerala	2367.28
10.	Madhya Pradesh	3818.67
11.	Maharashtra	3777.44
12.	Manipur	205.65
13.	Meghalaya	136.29
14.	Nagaland	56.37
15.	Orissa	2502.60
16.	Punjab	1346.79
17.	Rajasthan	2347.75
18.	Sikkim	83.95
19.	Tamil Nadu	2919.13

20.	Tripura	196.87
21.	U.P.	7540.61
22.	West Bengal	5444.29
23.	Arunachal Pradesh	56.45
24.	Goa	89.28
25.	Mizoram	76.38

Total: 47515.20

[English]

Advisory Committees on Equal Pay for Equal Work

1552. SHRIMATI GEETA MUKHERJEE: Will the Minister of LABOUR be pleased to state:

(a) whether the Advisory Committees on Equal remuneration for equal work are functioning in States;

(b) if so, the States where such Committees are effectively functioning and the States where these are not functioning together with reasons therefor; and

(c) the steps being taken for effective functioning of the Committees in all the States?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) to (c). Advisory Committees under the Equal Remuneration Act, 1976 have been set up in all the States except in Mizoram and the Union Territories of Daman, Chandigarh and Lakshadweep.

The State Government and the Union Territories have been addressed to ensure effective functioning of the Committees by

convening their meetings regularly.

National Minimum Wage

1553. SHRIMATI GEETA MUKHERJEE: Will the Minister of LABOUR be pleased to state:

(a) whether Government have decided to fix National minimum wage during 1990;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) No, Sir.

(b) Does not arise.

(c) There is no such proposal under consideration of the Government.

[*Translation*]

Irrigation Facilities for Akhal Division In Bihar

1554. SHRI RAMASHRAY PRASAD SINGH: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Government are aware that better irrigation facilities can be provided by river Sona in Akhal division of Jahanabad District in Bihar;

(b) if so, whether a study team of Central Water Commission is proposed to visit that place for conducting a survey on this matter; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) and (b). No such proposal has been received in Government

of India from the State Government.

(c) Does not arise.

[*English*]

Setting up of Rubber Prophylactile Project in Orissa

1555. SHRI K. PRADHANI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government propose to set up a rubber prophylactile project in Orissa; and

(c) if so, the proposed cost of the project its location and likely date of its setting up?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROUTRAY): (a) Government of India has no proposal at present to set up a rubber prophylactile plant in Orissa.

(b) Does not arise.

Irrigation Potentials and its Utilisation

1556. SHRI K. PRADHANI: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the gap between irrigation potentials and its utilisation is continuously increasing;

(b) if so, the reasons therefor;

(c) whether any scheme is being formulated by Government on priority basis to fill up this gap; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) and (b). There is